

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 893.
TO BE ANSWERED ON WEDNESDAY, THE 07TH FEBRUARY, 2024.**

PM NMP

893. SHRI NATARAJAN P.R.:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) the year-wise details regarding the steps taken under the PM National Master Plan (NMP) since its inception;
- (b) the details of budget allotment and utilisation so far;
- (c) whether any new Ministries in addition to the initial 21 have been included in the scheme; and
- (d) if so, the details thereof along with the target achieved in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

(a) to (d): PM GatiShakti National Master Plan (NMP), launched in October 2021, is a transformative approach for planning multimodal infrastructure connectivity to economic nodes in the country, for logistics efficiency, first and last mile connectivity and seamless movement of people and goods.

Presently, 43 Ministries/Departments including 22 Social sector Ministries/Departments, 8 Infrastructure Ministries /Departments have onboarded on the NMP. Further, 36 States/UTs have also onboarded. More than 1450 GIS data layers related to various infrastructure assets such as roads, railway lines, ports, inland waterways, telecom lines, power lines, etc and social sector assets such as aanganwadis, schools, Hospitals etc. are integrated on the National Master Plan. Standard Operating Procedures (SOPs) pertaining to QualityImprovement of datasets have been notified by relevant infrastructure Ministries/Departments. To ensure better decision-making and coordination among various Central Ministries/Departments and State Governments, a three-tier institutional mechanism of Empowered Group of Secretaries (EGoS), Network Planning Group (NPG) and Technical Support Unit (TSU) has been established, both at Central and State levels. 64 meetings of the Central NPG have taken place so far to evaluate 131 big ticket infrastructure project proposals with the combined estimated project cost of about Rs. 12.45 Lakh Crores of Central Ministries/Departments.

In addition to regular budgetary support, as part of Scheme for Special Assistance to States for Capital Investment for 2022-23 (Part-II), Ministry of Finance, Department of Expenditure issued Guidelines vide F. No 44 (1)/PF-S/2022-23 (CAPEX) dated 06th April 2022 and allocated Rs. 5000 Crores for PM GatiShakti related expenditure to States. In this context, 178 projects worth Rs. 4764.53 Crores have been funded for the year 2022-23. Annexure-I for details.

Further, Department of Expenditure (DoE) has requested the States vide letter no. F. No 44 (1)/PF-S/2023-24 (CAPEX)(Pt.) dated 11th July, 2023 to take necessary action for mapping and planning of the capital investment projects approved under the Scheme for Special Assistance to States for Capital Investment 2023-24 using the PM GatiShakti NMP/SMP platform.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 893 FOR ANSWER ON 07.02.2024.

State Wise Fund Allocation Under Part-II of the Scheme for Special Assistance to States for Capital Investment for 2022-23

SN	States	No. of Projects Approved by DoE	Approved Capital Expenditure by DoE (in Rs. Crores)
1	West Bengal	30	376
2	Chhattisgarh	27	168.42
3	Bihar	21	502.92
4	Uttar Pradesh	15	896.91
5	Madhya Pradesh	11	393
6	Maharashtra	8	316
7	Tamil Nadu	8	204
8	Rajasthan	7	301
9	Assam	6	156
10	Nagaland	5	28.43
11	Kerala	4	96
12	Tripura	4	35
13	Gujarat	3	174
14	Haryana	3	55
15	Jharkhand	3	165
16	Manipur	3	36
17	Himachal Pradesh	3	42
18	Arunachal Pradesh	3	87.85
19	Andhra Pradesh	2	202
20	Karnataka	2	182
21	Meghalaya	2	38
22	Mizoram	2	25
23	Uttarakhand	2	56
24	Goa	1	19
25	Punjab	1	90
26	Sikkim	1	19
27	Telangana	1	100
28	Odisha	0	0
		178	4764.53

Source: DoE's Office Memorandum (OM) for approval of projects under Part-II of the Scheme for Special Assistance to States for Capital Investment for 2022-23
